

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. M.P. No. 189 of 2021**

Jaymangal Oraon @ Mangal Oraon

..... **Petitioner**

**Versus**

Munni Devi

... **Opposite Party**

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(Through V.C.)

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner : Mr. Arun Kumar, Advocate

For O.P. : Mr. Ritesh Kumar, Advocate

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**Order No. 04 /Dated: 10<sup>th</sup> September, 2021**

Mr. Ritesh Kumar, the learned counsel appears for the opposite party and seeks two week's adjournment for obtaining necessary instructions as regards restoration of Cr. Rev. No. 1448 of 2016 which was dismissed as withdrawn vide order dated 04.09.2020 on a prayer made by the learned counsel for the petitioner.

Post this matter on 08.10.2021.

Sd/-  
(Shree Chandrashekhar, J.)

sudhir

/ /2021